

AT 1429/00

feenister

19-1-04

H3T Ar hearing
on 22-04-04.

J
feenister

22/04/04

Hon. Mrs. Meera Chhibber, JM.
Hon Mr S. C. Chaube, AM.

Even in the revised call, none for the applicant. Shri G. R. Gupta brief holder to Shri R. C. Joshi Counsel for the respondents. It seems that applicant is not interested in prosecuting the matter any longer. Accordingly, O.A. is dismissed in default and for non-prosecution.

Sch.
AM.

J
JM.

(M)